

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2015 & IA No. 259 of 2015  
Appeal No. 121 of 2015  
and  
Appeal No. 205 of 2015**

**Dated: 4<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of:**

**APPEAL NO. 161 OF 2015 & IA NO. 259 OF 2015 &**

**In the matter of:-**

**Sasan Power Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Janmali

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. G. Umapathy  
Ms. R. Mekhala for R-2

Mr. Batta for R-7

Mr. Bipin Gupta  
Mr. Sunil Bansal for R-11 to 13

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6

Ms. Ranjitha Ramachandran for R-14

**APPEAL NO. 121 OF 2015**

**Sasan Power Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Janmali

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. G. Umapathy  
Ms. R. Mekhala for R-2

Mr. Vaibhav Chaudhary for R-10

Mr. Bipin Gupta  
Mr. Sunil Bansal for R-7 to 9

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6

Ms. Ranjitha Ramachandran for R-14

**APPEAL NO. 205 OF 2015**

**Haryana Power Purchase Centre  
Vs.  
Sasan Power Ltd. & Ors.**

**...Appellant(s)**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Janmali for R-1

Mr. G. Umapathy  
Ms. R. Mekhala for R-2

Mr. Bipin Gupta  
Mr. Sunil Bansal for R-7 to 9

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6

**ORDER**

At the request of learned counsel for the appellant in Appeal Nos. 161 & 121 of 2015, the matters are adjourned to **15.11.2016**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**